

(19)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY-MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Private Limited
NAME OF THE PETITIONER(S)	Bay-Forge Private Limited
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Private Limited
UNDER SECTION	9 of IBC


Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prahashta M. FOR RAMA CHANDRA RAO G.	ADVOCATE	prahashta.m@tatralegal.com 9925440902	Prahashta

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri M. Prahashta , Learned Counsel for Shri G. Rama Chandra Rao , Learned Counsel for the Petitioner.

The Learned Counsel is directed to take notice to the Respondent intimating the next date of hearing. Post the case on 10.10.2017.


Member (T)


Member (J)